

**BEFORE THE PRINCIPAL BENCH,
NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION No. 836/2019**

IN THE MATTER OF:

Mukesh Chauhan

... Applicant

VERSUS

Govt. of NCT of Delhi

... Respondents

NDOH:- 04.02.2020

INDEX

S. NO.	PARTICULARS	Page No.
1.	Action Taken Report on Behalf Of DPCC In Compliance in terms of The Order Dated 22.10.2019.	1 - 2
2.	<u>Annexure-1.</u> Copy of the inspection report dated 27.12.2019 and 14.01.2020.	3 - 6

Filed by

(Mohd. Arif)
Sr. Env. Engineer
(Delhi Pollution Control Committee)

New Delhi:
Dated: 16.01.2020

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**BEFORE THE PRINCIPAL BENCH,
NATIONAL GREEN TRIBUNAL, NEW DELHI**

Original Application No. 836/2019

IN THE MATTER OF:

Mukesh Chauhan

...Applicant

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Govt. Of NCT of Delhi.

... Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED 22.10.2019**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 22.10.2019 and pleased to issue following directions:

"Grievance in this application is against illegal operation of hazardous industrial activity by M/s Madam Washing at 11/17, Gali No-5, Village Jagatpur, Wazirabad, Delhi-110084 and Hemlata W/o Bharat Bhusan R/o H.No. 4489, Basement, Gali No.53, Regarpura, Karolbagh, New Delhi causing air and water pollution."

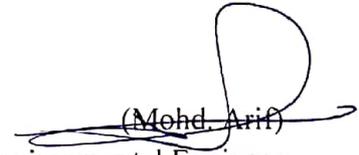
2. That the areas mentioned in the order were inspected by DPCC officials on 27.12.2019 and 14.01.2020. During inspection, two units were inspected by the team.
3. That during inspection, two units namely; M/s Hemlata w/o Bharat Bhusan, H.No.4489/53, 4th Floor, Karol Bagh, Delhi-110005 and M/s Madam Washing, 11/17 Gali No.5, Village Jagatpur, Delhi-110084 were found closed. Therefore, no action is warranted.(Copy of inspection reports marked and annexed at **Annexure-1**)



4. As informed by the Plot owner Sh. Satpal, M/s Madam Washing, vacated the premises one year ago.

Date:

Place:


(Mohd. Arif)
Sr. Environmental Engineer

INSPECTION REPORT

Unique Computer Generated ID :

1. Name & Address of the Unit : M/s. Mord, Sheeran, 11/17, Delhi No-5
Jaganpurgan, Wazirabad, Delhi - 110084

2. Owner/Partner's Name : Sarpal

3. Contact Details (Phone & Email) : 9910720621

4. Date of inspection : 14-01-2020

5. Time of inspection: a) Start of Inspection : 4:25 pm

b) End of Inspection : 4:40 pm

6. Name & Designation of the Persons contacted at the industry: Mord Sheeran
987340442

7. Kind of Industry : (Distributor Storage of yard products, refrigerated As per order)

8. Product & Capacity

9. Main Raw Materials

10. Water Polluting : Yes/No No ETP Installed : Yes/No

11. Air Pollution : Yes/No No ECS Installed : Yes/No

12. Details of Stack Height (Furnace/ Boilers/Others) : (Above G.L.) (Above R.L.)

13. Type of Fuel Used : electricity

14. Effluent Discharged (a) Domestic/Trade Effluent

(b) Unit Connected to Conveyance System: Yes/No

(c) Discharging in to

15. Status of Consent (If Any) : Not Applied

16. D.G. Set (s) (If Any) : No Capacity KVA Acoustic: Yes/No
Stack Height (Above G.L.) (Above R.L.)

17. Plot Area : 2033 sq. metre

18. Labour : 4

19. Machinery

20. Power Connection : C.A. 6002425558 KW: 11
10 - mord sheeran

21. Source of water : (others)

22. Whether Unit Found in Operation : Yes/No

- 23. Whether Generating HW: Yes/No
- 24. (a) Status of Authorization (If Any):
- (b) Display Board Provided: Yes/No
- (c) Whether HW is stored in Leak proof Container: Yes/No
- (d) Whether container marked With specified label: Yes/No
- (e) Whether Container stored Kept in an isolated area: Yes/No
- (f) Whether HW is being stored on pucca floor & in covered area: Yes/No
- (g) Whether date on which Storage began indicated on each Container: Yes/No
- (h) Whether daily record of HW Maintained in HW-3: Yes/No

} NA

Details about Hazardous Waste

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)
	/	/	/
	/	/	/
	/	/	/

Remarks, If Any:

1. During inspection unit found operational & engaged in the activity of storage of food products
2. Unit is operating without consent from DPCC.
3. Unit having FSSAI license & license No. - 133180/0000058.
4. Unit having GST No. - 07ANXP284266/26.
5. No activity of Hand bats, tick, tacking, wicketers, monkey chinawash, filling wash, spray, OD Blast, Basic wash under the name and style 'Madam washing' at 1117, gali No. 5, Jagatpur village, Wazirabad, Delhi-110084, was observed during inspection.

Mohd
 Gave
 14/11/2020

Signature, Name & Designation of Inspecting Officials:

1
 19.1.2020
 T.E. CMC-III

2
 14.1.2020
 T.E. CMC-III

3

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 visit us at : http://dpcc.delhigovt.nic.in
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INSPECTION REPORT

Unique, Computer Generated ID :

1. Name & Address of the Unit : M/s Hemlata w/o Bharat Bhushan
H.No - 4489/52
Kareel Bagti Area
2. Owner/Partner's Name :
3. Contact Details (Phone & Email) :
4. Date of inspection : 27th December 2019
5. Time of inspection: a) Start of Inspection : 2:44 pm
 b) End of Inspection : 3:05 pm
6. Name & Designation of the Persons contacted at the industry:
7. Kind of Industry :
8. Product & Capacity :
9. Main Raw Materials :
10. Water Polluting : Yes/No ETP Installed : Yes/No
11. Air Pollution : Yes/No ECS Installed : Yes/No
12. Details of Stack Height : (Above G.L).....(Above R.L).....
 (Furnace/ Boilers/Others)
13. Type of Fuel Used :
14. Effluent Discharged : (a) Domestic/Trade Effluent
 (b) Unit Connected to Conveyance System: Yes/No
 (c) Discharging in to
15. Status of Consent (If Any) :
16. D.G. Set (s) (If Any) : No.....Capacity.....KVA.....Acoustic: Yes/No
 : Stack Height.....(Above G.L).....(Above R.L).....
17. Plot Area :
18. Labour :
19. Machinery :
20. Power Connection : C.A:-.....KW:-.....
21. Source of water :
22. Whether Unit Found in Operation : Yes/No

- 23. Whether Generating HW : Yes/No
- 24. (a) Status of Authorization (If Any):
- (b) Display Board Provided: Yes/No
- (c) Whether HW is stored in Leak proof Container: Yes/No
- (d) Whether container marked With specified label: Yes/No
- (e) Whether Container stored Kept in an isolated area: Yes/No
- (f) Whether HW is being stored on pucca floor & in covered area: Yes/No
- (g) Whether date on which Storage began indicated on each Container: Yes/No
- (h) Whether daily record of HW Maintained in HW-3: Yes/No

Details about Hazardous Waste

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

Remarks, If Any:

During inspection no activity observed at the premises.
 - Premises is being used as residential.
 (Signature)
 27/12/19 Time: 2:44 pm

(Signature)
TECHNICIAN

(Signature)

Signature, Name & Designation of Inspecting Officials:

1

2

3